



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 34. CUTTACK, FRIDAY, AUGUST 13, 1937.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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| | SUPPLEMENT 403-433 |

PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR AUGUST 1937.

| DAY AND DATE. | STANDARD TIME. | STATION. | REMARKS. |
|---------------|----------------|----------|----------|
| AUGUST 1937— | | | |
| Tuesday, 10th | .. | HALT. | } |
| to | .. | | |
| Sunday, 15th | .. | | |

| DAY AND DATE | STANDARD TIME. | STATION. | REMARKS. |
|--------------|----------------|---|----------------------|
| AUGUST 1937— | | | |
| Monday, 16th | 8-30 A.M. | Leave Cuttack | .. By special train. |
| | 10-30 A.M. | Arrive Puri. Detrain and drive to Govern- ment House. | |
| Monday, 23rd | 8-30 A.M. | Leave Puri | .. By special train. |
| | 10-30 A.M. | Arrive Cuttack. Detrain and drive to Circuit House. | |
| HALT. | | | |

All arrivals and departures will be private.

PARTY.

His EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md Raza Khan, Bahadur, Indian Aide-de-Camp.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

*Secretary to His Excellency
the Governor of Orissa.*

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 7th August 1937.

No. 9739—2L/1 of 37-P.—Rai Sahib Sudarshan Mahanti, officiating Deputy Superintendent of Police, Bengal-Nagpur Railway, Kharagpur, is temporarily transferred to the headquarters of the district of Cuttack.

The 11th August 1937.

No. 9837-P.—Babu Guru Prasad Das, Deputy Superintendent of Police, Puri, is granted leave on average pay for ten days under rules 288, 289 and 291 of the Bihar and Orissa Service Code in extension of the leave granted to him in notification no. 6018-P., dated the 19th May 1937.

P. T. MANSFIELD,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 8th August 1937.

No. 3791-E.—Babu Sachidananda Pujhari, Sub-Deputy Collector and Sub-Deputy Magistrate, who under notification no. 2, dated the 1st April 1936, of the Education, Health and Local Self-Government Department published on page 4 of Part I of the *Orissa Gazette* of the same date, was appointed Assistant Registrar of Co-operative Societies, Cuttack, South Circle, is appointed to be Assistant Registrar of Co-operative Societies, Puri Circle, with headquarters at Puri. The circle will comprise the district of Puri, and the Banki Government Estate, the Dompara Estate and Angul Subdivision of the district of Cuttack.

2. He will exercise all the powers conferred on him by the said notification in respect of the areas now put in his charge.

The 8th August 1937.

No. 3794-E.—Babu Haribandhu Mahanty, Sub-Deputy Collector and Sub-Deputy Magistrate, who under notification no. 3, dated the 1st April 1936, of the Education, Health and Local Self-Government Department published on page 4 of Part I of the *Orissa Gazette* of the same date, was appointed Assistant Registrar of Co-operative Societies, Cuttack, North Circle, is appointed to be Assistant Registrar of Co-operative Societies, Cuttack Circle, with headquarters at Cuttack. The circle will comprise the district of Cuttack excluding the Banki Government Estate, the Dompara Estate and the Angul Subdivision of the district of Cuttack.

2. He will exercise all the powers conferred on him by the said notification in respect of the areas now put in his charge.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATIONS.

The 9th August 1937.

No. 22.—Babu Banchhanidhi Das, Deputy Inspector of Schools, Kendrapara, in the district of Cuttack, is allowed leave, preparatory to retirement, on average pay for four months under rules 284, 289-91 of the Bihar and Orissa Service Code, with effect from the 10th September 1937.

The 6th August 1937.

No. 24.—Babu Banchhanidhi Das, Deputy Inspector of Schools, Kendrapara in the district of Cuttack, is allowed leave on average pay for one day under rules 284, 289-91 of the Bihar and Orissa Service Code in extension of the leave granted to him in notification no. 16, dated the 16th June 1937.

H. DIPPJE,

Director of Public Instruction.

OFFICE OF THE REVENUE COMMISSIONER.

(INSPECTOR-GENERAL OF REGISTRATION)

NOTIFICATIONS.

The 7th August 1937.

No. 1727-Regn.—Babu D. Ramamurti Patnaik, Sub-Registrar of Boyirani in the district of Ganjam, is granted leave on average pay on medical certificate for six weeks, with effect from the 12th July 1937 under the Fundamental Rules.

The 9th August 1937.

No. 1741-Regn.—Babu Artabandhu Rai Singh, Sub-Registrar of Debidole in the district of Cuttack, is granted leave on average pay on medical certificate for four months, with effect from the 20th July 1937 under rules 284, 289 and 291 of the Bihar and Orissa Service Code.

J. R. DAIN,

Inspector-General of Registration.